

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 83 OF 2016 &
IA NOS. 200 & 201 OF 2016**

Dated: 19th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Essar Power M.P.Ltd. ...Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Sakya Singha Chaudhuri
Mr. Saraswata Mohapatra

ORDER

Issue notice on the appeal as well as on the I.A. No. 200 of 2016 (Application for stay) to the Respondents returnable on 22.04.2016. Dasti in addition is permitted.

List the matter on **22.04.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk